BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.155/2015

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th January 2018, 10.30 A.M

Name of the Company Under Section		Sushil Kumar GaneriwalaVersus-Bengal Brahmaputra Procon Pvt. Ltd. & Ors 397/398		
1.	SWAPNA C	HOUBEY, Adv.	Respondents	(aurel) 18
2.	(S ROHIT CS RAHUL	KUMAR GUPTA, PC, KESHRI, PCS PARASRAMPURIA, B Kr. TRIPATHI,	pes (peh'hones	2000 16.1.1

ORDER

Ld. Counsel for the petitioners as also Ld. Counsels for the respondents are present.

List on 06.02.2018 for hearing.

8d

(Jinan K.R.) Member (Judicial) (V.P. Singh) Member (Judicial)